

duty or lacking in loyalty to any person or organisation.

23. No advertisement shall be accepted which leads children to believe that if they do not own or use the product advertised they will be inferior in some way to other children or that they are liable to be condemned or ridiculed for not owning or using it.

24. Any advertisement which endangers the safety of the children or creates in them any interest in unhealthy practices, shall not be accepted, eg. playing in the middle of the road, leaning dangerously out of a window, playing with match boxes and other goods which can cause accidents.

25. Children shall not be shown begging or in an undignified or indecent manner.

[English]

Motor Car Advance to MLAs

*54. SHRI BHAGWAN SHANKAR RAWAT: Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state:

(a) whether any decision has been taken by the Government on the question of raising the monetary limit for grant of Motor Car Advance to the Members of Parliament; and

(b) if so, the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD): (a) and (b). The proposal has been considered

by the Government and it has not been found feasible to accept it.

Power Generation

*55. SHRIMATI VASUNDHARA RAJE: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the quantum of power generated at present in the country from all sources, State-wise and Union Territory-wise;

(b) whether the Government propose to set up new Power Plants in order to raise power output during the Eighth Five Year Plan; and

(c) if so, the States and Union Territories where such Power plants are going to be set up?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) Statement showing the State-wise/Union Territory-wise/System-wise energy generation Programme vis-a-vis actual generation during April, 1991 - October, 1991 is given in the Annexure attached.

(b) and (c). Eighth Plan has not been finalised so far by the Planning Commission. However, according to the Report the "Group on Power". it is proposed to add 36645.7 MW capacity during the Eighth Plan period i.e. 1992-97.

ANNEXURE

ANNEXURE REFERRED TO IN PART (a) OF THE STATEMENT LAID IN REPLY TO STARRED QUESTION NO. 55 TO BE ANSWERED IN THE LOK SABHA ON 25.11.91 REGARDING POWER GENERATION.

Statement showing the State-wise/Union Territory-wise/system-wise energy generation target vis-a-vis Actual generation during April, 1991 - October, 1991.